

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS) /32/09

Jaipur, Dated 04/03/2009

1. The transfer / posting of Shri Tirupati Kumar Gupta, RJS from the post of CJ(JD) JM (South), Kota to CJ(JD)JM, Indergarh (Bundi) made vide Order No. Estt. (RJS) 28/09 dated 2.3.2009 is hereby cancelled with immediate effect.
2. The transfer / posting of Shri Bhanu Kumar, RJS from the post of CJ(JD)JM No.3, Alwar to CJ(JD)JM, Chhipabarod (Baran) made vide Order No. Estt.(RJS) 28/09 dated 2.3.2009 is hereby cancelled with immediate effect.
3. The transfers / postings of following RJS officers in the rank of CJ(JD)JM made vide order No. Estt.(RJS) 28/09 dated 2.3.2009 are modified as under with immediate effect:-

S.No.	Name of Officer	From	To	Vice
	Sarva Shri			Sarva Shri
1	Pankaj Bansal	ACJ(JD)JM No.2, Dholpur	CJ(JD)JM, Chhipabarod(Baran)	Madan Gopal Soni
2	Manoj Kumar Goyal	CJ(JD)JM (East), Bhilwara	CJ(JD)JM, Kotri (Bhilwara)	Vacant
3	Ms. Preeti Nayak	ACJ(JD)JM, Karauli	CJ(JD)JM, Bharatpur	Vacant

NOTE: The officers are directed to handover/takeover charge in accordance with Order No. 24/PI dated 23.11.1998.

BY ORDER,

*[Signature]*  
4.3.09

REGISTRAR (ADMN.)